

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 126
(IB)-2721(ND)2019**

Under Section: 9 of IBC.

In the matter of:

M/s Straight Edge Contracts Pvt. Ltd.**Applicant**

Vs.

M/s Three C Shelters Pvt. Ltd.**Respondent**

Order delivered on 01.11.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Aviral Kapoor, Adv.

For the Respondent : Mr. Nikhil Jain, Ms. Divya Aggarwal

ORDER

Learned counsel for the respondent accepts notice and undertakes to file Vakalatnama within three days. Let copy be served during the course of the day. Reply be filed within ten days, with copy in advance to the other side and rejoinder within five days, with copy in advance to the other side. Adjourned to 06.12.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

